

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 50 of 2016

Dated: 10th January, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Mohit Industries Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Anushree Bardhan
Mr. Subham Arya for R-2

ORDER

List this matter for hearing on **23.02.2018**, as agreed by both the parties.

**(S.D. Dubey)
Technical Member**

ss/js

**(Justice N.K. Patil)
Judicial Member**